

**The Minister of Information and Broadcasting (Dr. Keskar):** (a) to (c). Government has seen Press reports to this effect. Government do not agree with the resolution or its conclusions. A definite policy regarding advertisements has been laid down with a view to a fair distribution of advertisements for the largest possible publicity effect. Government is satisfied that the principles and their implementation is carried out justly. It is our accepted policy to give advertisements on the basis of circulation and standing of the paper. No discrimination is made on account of political opinions. Government is, however, definitely of the opinion that newspapers which follow a policy of consistent and continuous communal incitement should not be encouraged and, therefore, does not give advertisements to such papers. Government also feel that what is generally known as the 'yellow' Press, should not be encouraged by giving advertisements.

#### Accommodation for M.Ps.

\*931. { Shri Hem Raj:  
Shri Padam Dev:  
Shri Keshava:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) the progress made in the construction of additional flats for the Members of Parliament in North Avenue;

(b) the steps taken to get the land from the Defence Department; and

(c) the time by which sufficient number of houses for housing the M.Ps. would become available?

**The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda):** (a) and (b). Efforts are being made to find alternative accommodation for shifting the Defence establishment unit from the North Avenue Area for constructing 24 flats for M.Ps. on the land so vacated. Certain sites have been suggested for the proposed shift. The matter is under

examination from the point of view of overall planning of Greater Delhi.

(c) Sufficient accommodation in bungalows, flats and hostels exists to house the Members.

#### All India Radio

**1376. Shri B. C. Mullick:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether Government are aware of the fact that some motor cars are lying idle under the administrative control of All India Radio in Delhi; and

(b) if so, the reasons thereof?

**The Minister of Information and Broadcasting (Dr. Keskar):** (a) and (b) No, Sir. They are not idle but are out of commission. Two of the vehicles have been condemned, three are undergoing major repairs and the remaining two will be on the road shortly after replacement of tyres and tubes.

#### World Map

**1377. Shri N. R. Munsamy:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that U.N. Department of Information has brought out a world map for distribution among members in which Kashmir alone singled out as disputed territory whereas other disputed territories like West New Guinea and Anja are left out;

(b) if so, whether any protest has been lodged by the Government of India; and

(c) the reaction of U.N. Secretariat to such a protest?

**The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):** (a) Yes, Sir. The map was published with the comment that "the final status of Jammu & Kashmir has not yet been determined". It also bore a general observation that "the boundaries shown on this map do not imply official endorsement or acceptance by the United Nations".

(b) Our Permanent Representative with the U.N. has protested to U.N. Secretariat in suitable terms.

(c) Some explanation has just been received and it is being examined.

**Employment Exchanges in Andhra Pradesh**

1378. Shri M. V. Krishna Rao: Will the Minister of Labour and Employment be pleased to state:

(a) the number of persons registered with the Employment Exchanges in Andhra Pradesh during 1956-57 and 1957-58 (upto the 31st October, 1957); and

(b) the percentage of persons registered who have been provided with employment?

The Parliamentary Secretary to the Minister of Labour and Employment and Planning (Shri L. N. Mishra):

(a) 1956-57	1,16,237
1957-58	68,175
(b) 1956-57	12.2
1957-58	8.9

**धातुओं के तलछट का उद्योग**

१३७९. डा० राम सुभग सिंह : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या धातुओं के तलछट उद्योग के विकास के लिये विशेषज्ञों में कोई बार्ता हुई है;

(ख) यदि हाँ तो उसका क्या परिणाम निकला है; और

(ग) उनके परिणामस्वरूप यदि कोई कार्यवाही की जा रही है तो वह क्या है ?

उद्योग मंत्री (श्री मनुभाई शाह):(क) की नहीं ।

(ख) तथा (ग). प्रश्न नहीं उठते ।

**पाकिस्तान से पटसन का आयात**

१३८०. डा० राम सुभग सिंह : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) पाकिस्तान द्वारा हल्का और गन्दा पटसन लम्बे रेशे वाले पटसन में शामिल करने के निश्चय के कारण वहाँ से पटसन प्राप्त करने में क्या कठिनाईयाँ हो रही हैं तथा उस कारण कितना प्रतिरिक्त लार्ज हुआ है, और

(ख) इस सम्बन्ध में सरकार ने क्या कार्यवाही की है ?

वाणिज्य उपमंत्री (श्री कानूनगो) :

(क) कोई भी नहीं ।

(ख) प्रश्न ही नहीं उठता ।

**मशीनी औजार**

१३८१ डा० राम सुभग सिंह क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि .

(क) विभिन्न प्रकार के मशीनी औजारों की आवश्यकता सम्बन्धी प्राकट्टे एकत्रित करने के बारे में अब तक क्या प्रगति हुई है.

(ख) उन प्राकट्टों का इकट्ठा करने के लिये क्या व्यवस्था की गयी है, और

(ग) क्या ये प्राकट्टे उत्पत्तिको को भी उपलब्ध किये जायेंगे ?

उद्योग मंत्री (श्री मनुभाई शाह) :

(क) से (ग). देश में १९६०-६१ तक विभिन्न किस्म के मशीनी औजारों की जाँच मांग होगी उसका जनवरी १९५६ में सरकार द्वारा स्थापित, मशीनी औजार समिति ने एक अनुमान तैयार किया है । इस समिति की रिपोर्ट सितम्बर, १९५६ में प्राप्त हुई थी और वह २७ मार्च १९५७ को सदन की मेज पर प्रस्तुत की जा चुकी है ।